

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:3947  
ANSWERED ON:15.12.2009  
POSCO PLANT  
Pradhan Shri Amarnath

**Will the Minister of MINES be pleased to state:**

(a) whether the Union Government has received any proposal from the State Government of Orissa for allotment of mines in favour of the POSCO Plant in Orissa; and

(b) if so, the details thereof alongwith the status of such proposal?

**Answer**

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a) & (b): The Government of Orissa has vide their letter No.II(B)SM-2/2006/76/SM, dated 9.1.2009 recommended a proposal for prior approval of the Central Government under Section 5(1) of the Mines and Minerals (Development and Regulation ) [MMDR] Act, 1957 for Prospecting Licence (PL) in favour of M/s POSCO Ltd. for iron ore over an area of 2500.00 hectares in villages Kensara, Bhutuda, Rantha, Batagaon, Sareikala, Lusi and Raisuan under Bonai Sub-division of Sundargarh district. In view of the Hon'ble High Court of Orissa's order dated 20th March, 2009 staying any further action by the Central Government, no decision has been taken on the said proposal so far.